405

SHW BHUPESH GUPTA: I agree it was discriminate as such. Every person who was wearing a beard was assaulted.

SHRI GOVIND BALLABH PANT: I am not prepared to accept this allegation.

SHRI B. K. P. SINHA: May I know, Sir,, whether in a situation like the one under reference a discriminating assault is possible?

SHRI GOVIND BALLABH PANT: Discriminate assault, I think, depends on the knack and capacity of the person who has experience of these matters. I have not.

SHRI BHUPESH GUPTA: Nobody suggested that he was the head constable on duty there. He is the Home Minister.

SHRI FARIDUL HAQ ANSARI: May I know, Sir, whether it is within the knowledge of the hon. Minister that the 'dictator' of this demonstration has contradicted the allegation that the shells were thrown from inside the Gurdwara Sisganj?

SHRI GOVIND BALLABH PANT: Yes, I hear that the 'dictator' is carrying on a lawless propaganda from within the Sisganj Gurdwara from day to day and concocting stories of various kinds.

## TROPICAL INSURANCE COMPANY

SHRI BABUBHAI CHINAIJ: ♦114.SHRI K. K. SHAH: (SHRI M. M. MEHTA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Tropical Insurance Company has not published its balance sheet since 1956; and

\$The question was actually asked on the floor of the House by Shri Babubhai Chinai.

to Question\* (b) if so, what are the reasons therefor?

THE DEPUTY MINISTER OP FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Yes, Sir

(b) All the assets and liabilities of the Tropical Insurance Company Limited vested in the Life Insurance Corporation of India with effect from 1-9-1956 in accordance with the provisions of the Life Insurance Corporation Act, 1956. The question of the insurer publishing its accounts separately, therefore, does not arise. However, the Life Insurance Corporation is drawing up the accounts as on 19-1-1956 as a preliminary step towards calculating compensation due to this Company.

## INDIA OFFICE LIBRARY

f Shri MAHESWAR NAIK: § j Shri DEOKINANDAN •115. -i NARAYAN: i Shri M. P. BHARGAVA: I^Shri BAIRAGI DWIBEDY:

Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

- (a) whether any decision has been arrived at, following the negotiations between India and Pakistan on the one hand and the United Kingdom on the other, in connection with the restoration of the India Office Library in London to the former countries;
  - (b) if so, what is the decision; and
- (c) if the answer to part (a) above be in the negative, what is the latest position?

MINISTER **SCIENTIFIC** RESEARCH AND **CULTURAL** AFFAIRS (SHRI HUMAYUN KABIR): (a) No. Sir.

(b) Does not arise.

§The question was actually asked on the floor of the House by Shri Mahes-war Naik.